

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5389
ANSWERED ON:13.12.2010
CONSTRUCTION OF HOUSES UNDER IAY
Yadav Shri Dharmendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has decided to enhance the unit assistance for the construction of houses under the Indira Awaas Yojana (IAY);
- (b) if so, the details of the package proposed to be given to each unit;
- (c) whether the union Government is aware of rampant corruption at lower level due to which the poor are not benefited at desired level;
- (d) if so, the instructions issued by the Union Government in this regard;
- (e) whether the complete unit assistance has not reached to the poor;
- (f) if so, whether there is any proposal to conduct enquiry in this regard; and
- (g) if so, the details thereof and if not, the reasons thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a)&(b): The unit assistance for construction of houses under Indira Awaas Yojana (IAY) was enhanced w.e.f 1.4.2010 from Rs.35,000 to Rs.45,000/- per unit in plain areas and Rs.38,500/- to Rs.48,500/- per unit in hilly/difficult areas.

(c)to(g): Indira Awaas Yojana (IAY) is being implemented by the States/Union Territories. There is no report of rampant corruption under the scheme. However, some complaints regarding irregularities in the implementation of the scheme have been received in the past from time to time. These complaints are sent to the State Governments for inquiry and for taking corrective action. In some cases, National Level Monitors (NLMs) are deputed to conduct inquiry and findings of the NLMs are shared with the State Governments for taking further action.